

## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Email: cisec.highcourt@gmail.com

Subject: Corrigendum to Advertisement Notification No.06 of 2024/ Psy dated 28.08.2024.

## **Corrigendum Notification**

No: 2579 /2024/Psy\_

Dated: 24 /10/2024

Whereas, Advertisement notification No. 06 of 2024/Psy Dated 28.08.2024 was issued for the selection to the posts of Jr. Assistants, Steno-Typists, System Officer and System Assistants.

Whereas, the above said notification also displayed the Prescribed Qualification against all category of posts including the post of System Officer

Whereas, against the post of System Officer, options (a) and (b) under prescribed qualification column were provided for the intending applicants. However, the experience part at the end of option (b) had inadvertently been omitted.

Therefore, this Corrigendum Notification is issued to the following effect:

- i) It be read "with at least five years' experience in the grade of System Assistant" at the end of option (b) under prescribed qualification column against the post of System Officer.
- ii) Applicants who have already applied for the post of System Officer and have not uploaded the requisite experience certificate as per above are given opportunity to upload the same for which link will be opened to them w.e.f. 25.10.2024 to 08.11.2024. It is, however, made clear that any candidate who fails to upload the above mentioned experience certificate within the stipulated period, their application forms will be rejected but their application fee will be refunded.
- iii) Any other person who intends to apply afresh for the post of System Officer as per the Advertisement Notification No. 06/Psy of 2024 read with this corrigendum can do so w.e.f. 25.10.2024 to 08.11.2024.

By Order.

(M. K. Sharma) **Principal Secretary to** Hon'ble the Chief Justice

No: 1541-51 By-671 Dated: 24/10/2024 Copy to:

1. Registrar General, High Court of J&K and Ladakh, Srinagar for information. 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.

3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information

4. Secretary to Hon'ble Mr. Justice Sanjeev Kumar for the information of his lordship.

5. Secretary to Hon'ble Mr. Justice Sanjay Dhar for the information of his lordship

6. CPO e-Court, High Court of J&K and Ladakh, Srinagar for uploading on the High Court website

7. Director Information, Jammu/Srinagar with the request to publish the above Notice in two Daily Newspapers having wide circulation in both the divisions of UT of J&K

8. Director, Doordarshan Jammu/Srinagar for broadcast of the above Notice in News &

Employment Bulletin.

9. Director, All India Radio, Kashmir Jammu/Srinagar for broadcast of the above Notice in News & Employment Bulletin.

10. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping record of

the same.

11. Office file

Hon'ble the Chief Justice